NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/43/ (IB)/2017

NAME OF THE PETITIONER(S)

: PANKAJ LATH

NAME OF THE RESPONDENT(S)

: GALAXY AMAZE KINGDOM LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

Peterm &

N. A mohamed Nov Hy REPRESENTATION BY WHOM

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for Petitioner is directed to send private notice to the Respondent along with a copy of the petition. He is further directed to make compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016 within seven days. Put up on 21.07.2017 at 10.30 A.M.

J. J- y aperter

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)